

# Central Administrative Tribunal

## Jammu Bench, Jammu



T.A. No. 1062/2021  
(S.W.P. No.975/2020)

Thursday, this the 29<sup>th</sup>day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**  
**Hon'ble Ms. Aradhana Johri, Member (A)**

1. Rouf Rashid Bhat  
S/o. Abdul Rashid Bhat  
R/o. Kulgam, Kashmir  
Aged 30 years.
2. Kurshid Ahmad Kumar  
S/o. Mohammad Ahsan Kumar  
R/o. Gatipora, Kellar, Shopian,  
Kashmir, aged 28 years.
3. Mushtaq Ahmad Mir  
S/o. Nazir Ahmad Mir  
R/o. Janawar Sopore,  
Kashmir aged 33 years.
4. Rayees Ahmad Bhat  
S/o. Abdul Majeed Bhat  
R/o. Janwar, Sopore,  
Kashmir, aged 30 years.

..Applicants

(None)

VERSUS

1. Union Territory of J&K through  
Financial Commissioner,  
Health & Medical Education,  
Civil Secretariat, Jammu/Srinagar.
2. Government Medical College,  
Srinagar through its Principal/DEAN, Srinagar.
3. Administrator Associates Hospital,  
GMC, Srinagar.

..Respondents

(Mr. Amit Gupta, Additional Advocate General)

## ORDER (ORAL)

**Mr. Justice L. Narasimha Reddy:**

The T.A. was listed yesterday. There was no response from the applicants. We directed the T.A. to be listed today with a specific observation that in case the same situation remains, the T.A. will be dismissed for default. There is no representation for the applicants today also. The T.A. is accordingly dismissed for default. There shall be no order as to costs.



( Aradhana Johri )  
Member (A)

( Justice L. Narasimha Reddy )  
Chairman

April 29, 2021  
/sunil/mbt/sd/